

SPECIAL BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/168(KB)2022
IVN.P/5(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MARCH, 2023, 10:30 A.M

IN THE MATTER OF	ASHOK JHUNJHUNWALA VS RED OAK HOLDINGS PVT.LTD.
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physical)

ORDER

1. None present.
2. List this matter on **8/05/2023**.

**Satya Ranjan Prasad
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**